NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)- 525 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Noble Co-operative Bank Ltd Vs. Shivkala Developers

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION SIGNATURE

Present: Counsel for the Petitioner.

ORDER

Service is stated to have been made by the Petitioner but it has not been done through the process of the Bench. Let steps be taken by the Bench Officer returnable on 18th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)